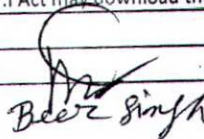


**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 25-02-19TO 01-03-2019**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
<b>FINAL ORDERS</b>				
1	<u>ST/2558/2012</u>	50240/2019	25/2/2019	27/2/2019
2	<u>ST/53132/2015</u>	50241/2019	25/2/2019	27/2/2019
3	<u>ST/53136/2015</u>	50242/2019	25/2/2019	27/2/2019
4	<u>ST/52973/2015</u>	50277/2019	21/2/2019	26/2/2019
5	<u>ST/50016,50199/2016</u>	50279-50280/2019	21/2/2019	26/2/2019
6	<u>C/53512-53513/2018</u>	50283-50284/2019	25/2/2019	26/2/2019
7	<u>C/51774/2018</u>	50285/2019	25/2/2019	26/2/2019
8	ST/53280/2014	50287/2019	26/2/2019	1/3/2019
9	ST/58802/2013	50288/2019	26/2/2019	27/2/2019
10	ST/55171/2013	50289/2019	26/2/2019	27/2/2019
11	ST/52597/2014	50290/2019	6/2/2019	27/2/2019
12	C/51331/2018	50293-50294/2019	26/2/2019	1/3/2019
<b>MISC ORDERS</b>				
1	ST/52493/2015	50108/2019	21/2/2019	26/2/2019
2	ST/50326/2018	50128/2019	25/2/2019	26/2/2019
3	ST/50012/2019	50129/2019	2/2/2019	1/3/2019
<b>INTERIM ORDERS</b>				
1	C/2554/2012	17/2019	22/2/2019	26/2/2019

**7 Attention:** To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

	Deputy REGISTRAR
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Beetz Singh